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3
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No.....432/2001

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet. O.A.....432/01.....Pg.....1.....to.....2.....
2. Judgment/Order dtd. 23/11/2001.....Pg. No. reported to order. Dismissed
3. Judgment & Order dtd.....Received from H.C/Supreme Court
4. O.A.....432/2001.....Pg.....1.....to.....27.....
5. E.P/M.P.....N.I.L.....Pg.....to.....
6. R.A/C.P.....N.I.L.....Pg.....to.....
7. W.S.....Pg.....to.....
8. Rejoinder.....Pg.....to.....
9. Reply.....Pg.....to.....
10. Any other Papers.....Pg.....to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

Application No. 432, 2001

Applicant(s) :- Arvind Rai

Respondent(s) :- U.O.T. Govt.

Advocate for the Applicant :- I. Hussain, Mrs. S. Seal

Advocate for the Respondent: Addl. C.A. - A.K. Choudhury

Notes of the Registry	Date	Order of the Tribunal
This is application in form C. F. for Rs. 50/- deposited vide P.O. No. <u>69788933</u> Dated <u>20.10.2001</u>	<u>25.10.01</u>	<p>After hearing Mr. I. Hussain learned counsel for the applicant and also Mr. A.K. Choudhury learned Addl.C.G.S.C. for respondents the application is admitted.</p> <p>Issue notice as to why the interim order as prayed for shall not be granted.</p> <p>List on 8/11/2001 for further order.</p>
<i>Notice received and read to the person the respondent No 1 to 7 by Regd AD.</i> <i>2/11/01</i>		<i>K C Chakraborty</i> Member
D/No <u>4049 W 4055</u> Dtd <u>5/11/01</u>	<u>8.11.01</u>	<p>Heard Mr I. Hussain, learned counsel for the applicant. Mr A.K. Choudhury, learned Addl.C.G.S.C appearing for the respondents is not present.</p> <p>List again on 12.11.2001 for order.</p>
	<u>pg</u>	<i>K C Chakraborty</i> Member

(2)

12.11.01 Heard Mr.I.Hussain and learned counsel for the applicant and also Mr.A.W.Choudhury, learned Addl. C.G.S.C. for the respondents.

① Service report are still awaited.

BB
23/11/01

List on 23/11/01 to enable Mr. A.K.Choudhury, learned counsel for respondents to obtain necessary instruction.

mb

PC Usha

Member

Vice-Chairman

23.11.01

Mr.A.K.Choudhury, learned Addl. C.G.S.C for the respondents has stated that the respondents authority has already issued appointment letter to the applicant Sri Arvind Rai, Jeep Driver by the competent authority on 15.11.2001 as indicated in the communication No.16(?)77/ SHCD/919, dated 17.11.2001 issued by the Executive Engineer, Postal Civil Division, Shillong. A copy of the communication is kept in the file and shall form part of the record. In view of the applicant is appointed, the application stands infructuous.

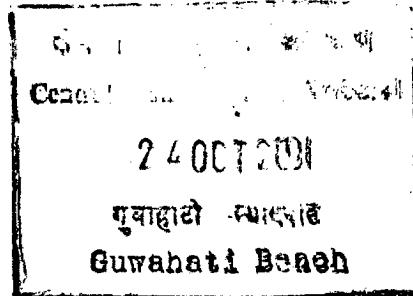
Accordingly the application is dismissed as infructuous.

bb

PC Usha

Member

Vice-Chairman



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH : GUWAHATI.

(An application under Section 19 of the Central Administrative Tribunal Act, 1985)

ORIGINAL APPLICATION NO. 432 /2001.

Sri Arvind Rai Applicant.

-Versus-

The Union of India & Ors. Respondents.

I N D E X

Sl. No.	<u>Particulars of Papers</u>	<u>Page No.</u>
1.	Application with Verification	1 to 14
2.	<u>Annexure No.1 :</u> Copy of letter dtd.23.6.99 of the respondent no.7 written to the respondent no.5.	15
3.	<u>Annexure No.2 :</u> Copy of letter dtd.20.7.99 of the respondent no.5 to respondent no.7 to proceed with the selection procedure.	16
4.	<u>Annexure No.3 :</u> Copy of list of eligible candidates sent by the Asstt. Director of Employment dtd.17.11.99.	17
5.	<u>Annexure No.4 :</u> Copy of Call letter dtd.21.11.2000 of the respondent no.7.	18
6.	<u>Annexure No.5 :</u> Copy of the letter dtd.1.12.2000 of the respondent no.7 written to the respondent no.5 regarding selection of the applicant.	19
7.	<u>Annexure No.6 :</u> Copy of the minutes of the Selection Board (D.P.C.) dt.30.11.2000.	20

31 RT29

contd..2.

8. Annexure No.7 :

Copy of letter dtd.29.12.2000 of the respondent no.5 written to the respondent no.3. 21-22

9. Annexure No.8 :

Copy of letter dtd.30.3.2001 of the respondent no.5 written to the respondent no.6. 23

10. Annexure No.9 :

Copy of letter dtd.16.4.2001 of the respondent no.7 to the respondent No.5. 24

11. Annexure No.10 :

Copy of the letter dt.19.5.2001 of the respondent no.5 to the respondent no.4 for approval of appointment of the applicant. 25

12. Annexure No.11 :

Copy of letter dt.8.6.2001 of the Director of Postal Service (HQ) to the respondent no.5. 26

13. Annexure No.12 :

Copy of letter dt.5.10.2001 of the Asstt. Director (Staff) to the respondent no.7 clarifying regarding the status of post of driver. 27

14. NOTICE

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH : GUWAHATI.

(An application Under Section 19 of the Central Administrative Tribunal Act, 1985)

ORIGINAL APPLICATION NO. _____/2001.

Sri Arvind Rai ... Applicant

-Vs-

The Union of India & Ors. ... Respondents

DETAILS OF THE APPLICANT :

1. Name of the applicant : Sri Arvind Rai,
S/o Sri Jang Bahadur Rai,
C/o R.S. Pan Shop,
Red Hills Road,
Laitumukhrah,
Shillong, Meghalaya.

2. Designation : Driver (Selected)

PARTICULARS OF THE RESPONDENTS :

Name and designation of the respondents. : 1) The Union of India through the Secretary, Ministry of Communications, Department of Posts, New Delhi - 110 001.

2) The Director General, Posts, Dak Bhawan, Sansad Marg, New Delhi - 110 001.

Filed before the Court
Sri Arvind Rai
Advocate
Gopal Bhattacharya
Gopal Adhikary
25.10.2001

3) The Chief Engineer (C),
Postal South & East Zone,
Bangalore,
Karnataka State.

4) The Chief Post Master, General,
N.E. Circle,
Shillong - 793 001.

5) The Superintending Engineer,
Postal Civil Circle,
Yogayog Bhaban,
Kolkata - 700 012.

6) The Superintending Engineer(c),
H.Q., Deptt. of Posts,
Dak Bhaban,
New Delhi - 110 001.

~~7) The Executive Engineer,
Postal Civil Division,
Shillong - 793 001..~~

1. PARTICULARS OF ORDER AGAINST WHICH APPLICATION IS MADE :-

This application has been made with a prayer for a direction to the respondents to appoint the applicant as a Jeep driver who was selected after due selection process and was placed at Sl.No.1 of the merit list prepared by the selection panel on 30.11.2000.

31274

2. JURISDICTION OF THE TRIBUNAL :

The applicant declares that the application is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION :-

The applicant declares that the application is filed before this Hon'ble Tribunal within time limit prescribed under Section 21 of the Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE :-

4.1) That the applicant is a permanent resident of Village Dharampur Pamrai, P.O. Mamrajpur, Dist. Baishali, Bihar and is presently staying at Shillong for last couple of years.

4.2) That the applicant is having a valid driving licence issued by competent authority and is eligible for appointment as a driver under any department/authority. He also registered his name with the Employment Exchange, Shillong for suitable post of driver so that his name may be forwarded to any department/authority as and when there is requirement of such post.

4.3) That the applicant states that a ~~sanctioned~~ post of driver was lying vacant for some time under the Executive Engineer, Postal Civil Division, Shillong (Respondent No.7) and as such, he vide a

letter dated 23.6.99 informed the Superintending Engineer, Postal Civil Circle, Kolkata (Respondent No.5) about the vacancy and sought for his permission to recruit regular driver for his division after calling for names of eligible candidates from the local Employment Exchange as the vehicle under him was being run through casual drivers.

The copy of letter dated 23.6.99 of the respondent no.7 written to respondent no.5 is annexed herewith as Annexure No.1.

4.4) That the applicant states that thereafter the respondent no.5 vide a letter dated 20.7.99 allowed the respondent no.7 to proceed with the selection procedure after calling for names from Employment Exchange and select persons as per guidelines of the department.

The copy of letter dated 20.7.99 of the respondent no.5 to respondent no.7 is annexed as Annexure No.2.

4.5) That the applicant states that accordingly the respondent no.7 wrote to the Employment Exchange, Shillong for furnish names of eligible candidates for the post of drivers and accordingly the Asstt. Director of Employment, Divisional Employment Exchange, Shillong sent a list of eligible candidates to the respondent no.7. The name of the applicant was

at Sl.No.10 of the aforesaid list of candidates.

The copy of list of eligible candidates sent by the Asstt. Director of Employment dated 17.11.99 is annexed herewith as Annexure No.3.

4.6) That the applicant states that thereafter the respondent no.7 vide a call letter dated 21.11.2000 asked the applicant for an interview at Shillong on 29.11.2000 and in the meantime the Interview Board was also constituted.

The copy of call letter dtd.21.11.2000 of the respondent no.7 is annexed herewith as Annexure No.4.

4.7) That the applicant states that in pursuance of the Call letter he appeared in the interview alongwith 8 other candidates on 29.11.2000. They also participated in written test on the same date as well driving test on 30.11.2000 conducted by the authority. After the selection process the Selection Board noted their findings in the minutes on 30.11.2000 wherein the name of the applicant was at Sl. No.1 of the grading list. The said minutes of proceeding was signed by the Chairman as well as by the members present. It was stated in the minutes that the applicant (at sl. no.1) has been found eligible for appointment alongwith one Sri John David Thabah (at Sl. No.2). It was further stated that the minutes of the D.P.C. will be valid for one

year w.e.f. the date of D.P.C. concluded i.e. on 30.11.2000. Thereafter the respondent no.7 vide a letter dated 1.12.2000 informed the respondent no.5 regarding selection of the applicant and requested him to issue the necessary appointment order. He also enclosed the copy of the minutes of the D.P.C. dated 30.11.2000 for his kind perusal.

The copy of the letter dtd.1.12.2000 of the respondent no.7 written to the respondent no.5 is annexed herewith as Annexure No.5.

The copy of the minutes of the Selection Board (D.P.C.) dated 30.11.2000 is annexed herewith as Annexure No.6.

4.8) That the applicant states that, the respondent no.5 instead of issuing any appointment order referred the matter to the respondent no.3 for approval for appointment of the applicant which was not required as the post in question is a sanctioned one by the Department. The respondent no.5 also written a letter dated 30.3.2001 to the respondent no.6 stating the fact that it is a bare necessity to fill up the post which is lying vacant.

The copy of letter dated 29.12.2000 of the respondent no.5 written to the respondent no.3 is annexed herewith as Annexure No.7.

12

The copy of letter dated 30.3.2001
of the respondent no.5 written to
the respondent no.6 is annexed herewith
as Annexure No.8.

4.9) That the applicant states that as nothing
was done to ~~appoint~~ appoint him, the respondent no.7
vide a letter dated 16.4.2001 stated that the post
of Jeep Driver is sanctioned post apart from operational
post and there is no bar in appointing the applicant.
Moreover he also mentioned that his office is having
a departmental vehicle without a regular driver and
he is facing much difficulties while looking after
civil works in 6 States. As such he requested the
respondent no.5 to issue necessary appointment orders
in favour of the applicant.

The copy of letter dated 16.4.2001
of the respondent no.7 to the respondent
no.5 is annexed herewith as Annexure No.9.

4.10) That the applicant states that thereafter
the respondent no.5 vide his letter dated 19.5.2001
wrote to the respondent no.4 requesting him to convey
the approval of the appointment of the applicant at
an early date.

The copy of the letter dated 19.5.2001
of the respondent no.5 to respondent
no.4 for approval of appointment of
applicant is annexed herewith as
Annexure No.10.

4.11) That the applicant states that in the meantime several correspondences were made among the respondents authorities in regard to appointment of the applicant. However, he is annexing herewith one such letter dated 8.6.2001 of Director of Postal Services (HQ) of the Office of the Chief Post Master General, N.E. Circle, Shillong written to the respondent no.5 whereby it was requested to finalise the appointment of the applicant before expiry of one year of holding the D.P.C. on 30.11.2000.

The copy of letter dtd.8.6.2001 of the Director of Postal Services (HQ) to the respondent no.5 is annexed herewith as Annexure No.11.

4.12) That the applicant states that in pursuance of number of correspondences, the Asstt. Director (Staff) of the Office of the Chief Post Master General (Respondent no.4) vide his letter dated 5.10.2001 informed respondent no.7 that the post of Jeep Driver in Postal Civil Division is an operative post. The copy of the said letter was also forwarded to respondent no.5.

The copy of letter dtd.5.10.2001 of the Asstt. Director (Staff) to the respondent no.7 clarifying regarding the status of post of Driver is annexed herewith as Annexure No.12.

4.13) That the applicant states that apart from the documents/ correspondences as referred and annexed herewith this application, there are many other inter-office correspondences as regards appointment of the applicant. But the applicant has not annexed herewith for the sake of brevity and craves the leave of this Hon'ble Tribunal to produce the same before this Hon'ble Court if so directed.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS :-

- 1) For that in pursuance of requisition of the respondent authorities, the Employment Exchange sponsored the name of the applicant and he was selected by a legally constituted Selection Board and topped in the list of selected candidates. As such there should be no reason for the respondent authorities to deny his legitimate right for being appointed as Jeep driver under the respondent no.7.
- ii) For that, the post of Jeep driver was sanctioned and approved by the Government and there should be no impediment for the respondent authorities for appointment of the applicant to the post. But the respondent authorities are only making fruitless correspondences without any concrete result. This action of the respondent authorities are going to take away the legal right of the applicant for his appointment which is illegal,

arbitrary and in violation of principles of equity, good conscience and administrative fairness.

iii) For that the applicant was selected through due selection procedure and he topped the select list dated 30.11.2000, validity of which is one year and the same will expire on 30.11.2001. If the applicant is not appointed within the validity of the select list, then he will loose his right for appointment for no fault of his own. As such this Hon'ble Tribunal may be pleased to interfere into the matter and pass appropriate order to appoint the applicant within the validity of the list. Otherwise the applicant shall suffer irreparable loss and injury.

iv) For that on perusal of the correspondences, it is ample clear that they are in need of a regular driver but some unknown force is working behind to deprive the applicant of his legitimate right from getting appointment as driver which should not allowed to materialise in the interest of justice.

v) For that the respondent no.5 is the appointing authority in this instant case but he is delaying the matter on one pretext or another to gain time, so that the select list will expire in the meantime and the present applicant may not

be appointed. This action of the respondent no.5 is in clear violation of established rules and procedure and he has got no right to deprive the applicant of his legitimate right for appointment. This action of the respondent no.5 is against the principle of equity, good conscience and administrative fairness.

vi) For that if the applicant is not appointed within the period of validity of the select list dtd. 30.11.2001 he will lose his chance for appointment. As such this Hon'ble Tribunal may be pleased to interfere and pass an interim order extending the validity of the select list to protect the legitimate right of the applicant in the interest of justice.

vii) For that in view of the matter the respondents may be directed to appoint the applicant as a driver in the department for which his is entitled to.

6. DETAILS OF REMEDIES EXHAUSTED :-

That the applicant has been approaching the authorities from time to time and prayed for his appointment at an early date and he was assured all through out that his case is being pursued and appointment order will be issued soon as such he did not submit any formal representation to the authorities concerned. Upon failure to get his grievances redressal, he has approached this Hon'ble Tribunal

for appropriate relief.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT/TRIBUNAL :

The applicant declares that he has not filed any application, writ petition or suit etc. regarding this matter in any court of law or Tribunal and no case is pending before any court.

8. RELIEF PRAYED FOR :-

Under the facts and circumstances of the case as stated above, the applicant prays for following relief :

- i) That the Hon'ble Tribunal may be pleased to direct the respondents to appoint the applicant as Jeep Driver under the Executive Engineer, Postal Civil Division, Shillong (Respondent no.7) in pursuance to selection made by the Departmental Promotion Committee vide select list dated 30.11.2000 immediately.
- ii) That this Hon'ble Court may be pleased to extend the validity of the select list dated 30.11.2000 prepared by the Departmental Promotion Committee (vide Annexure No.6) till the applicant is appointed as Jeep Driver .
- iii) To pass any other order or orders as deemed fit and proper by this Hon'ble Tribunal in the interest of justice.

9. INTERIM RELIEF PRAYED FOR :-

In the interim, the applicant prays :

(i) That the Hon'ble Tribunal may be pleased to direct the respondents to appoint the applicant as Jeep Driver under the Executive Engineer, Postal Civil Division, Shillong (respondent no.7) in pursuance to selection made by the Departmental Promotion Committee vide select list dt.30.11.2000 immediately.

(ii) That, this Hon'ble Court may be pleased to extend the validity of the select list dated 30.11.2000 prepared by the Departmental Promotion Committee (vide Annexure No.6) till the applicant is appointed as Jeep Driver.

10. DETAILS OF POSTAL ORDER :-

Postal Order No.	:	6G 788933 for Rs.50.00
Date of Issue	:	20.10.2001
Issued from	:	G.P.O., Guwahati.
Payable at	:	Guwahati.

11. LIST OF ENCLOSURES :-

As per Index.

VERIFICATION

I, Sri Arvind Rai, s/o Sri Jang Bahadur Rai, aged about 24 years, resident of Red Hills Road, Laitumukhrah, Shillong do hereby verify that the contents made in paragraphs 1, 2, 3, 4, 5, 6, 7, 10 and 11 are true to my personal knowledge and paragraphs 5, 8 and 9 are believed to be true as legal advice and I have not suppressed any material facts.

Dated 21.10.2001

Place : Guwahati.

372(96) 212
Signature of the Applicant.

DEPARTMENT OF POSTS :: INDIA ::
OFFICE OF THE EXECUTIVE ENGINEER :::: POSTAL CIVIL DIVISION ::
SHILLONG - 793001.

No: 16 (9) 77 / SHPCD / 902

Dated at Shillong the, 23/6/93.

To,

Shri R.N. Moitra,
Superintending Engineer,
Postal Civil Circle,
Yogayog Bhavan, 4th floor,
Calcutta.

Sub :-

Recruitment of driver for Inspection vehicle
of this Division.

This is for your kind information that there
is one sanctioned post for a driver in this Division for the
inspection vehicle. At present a driver has been appointed on
contract basis and this process is going on for the last nine
months.

You are requested kindly to recruit a regular
driver for this Division at the earliest. The undersigned may also
be permitted to call for names of eligible candidates from the
Local Employment Exchange for this recruitment which ~~will~~ ever
you feel fit.

Chandra Datta
23/6/93
Executive Engineer,
Postal Civil Division,
Shillong.

MNN/-

Attached
Revised



पत्र अधिकारी-22
Corr.-22

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA

प्रेषक

From Superintending Engineer, To The Executive Engineer,
Postal Civil Circle, Postal Civil Division,
Calcutta. Shillong.

सेवा में

दिनांक

Dated at the 20th July, 1999.

पत्र संख्या

No. 16(33)98/SE(P)/Cal/ 796

विषय

Subject :- Recruitment of Jeep Driver.

In order to fill up the post of Jeep Driver pertaining to Postal Civil Division, Shillong, the instruction contained in letter No. 3-5/96-CWP dated 12.11.98 issued by the Chief Engineer (Civil), HQ., New Delhi (copy enclosed) should be followed keeping in view the following data of eligibility.

1. Name of post	-	Jeep Driver
2. Age limit	-	Between 18 to 27 years
3. Qualification	-	i) Middle standard pass. ii) Possessing a valid driving licence for light and heavy Motor vehicles. iii) At least 4 years driving experience of light and heavy vehicles.
4. Community	-	Unreserved.

Note : The crucial date for determining of age limit shall be the last date upto which Employment Exchange is asked to nominate candidates.

Interview of the candidates may be conducted by an Interview Board consisting of 3 members including Sr. Manager/Manager, M.M.S., Dept. of Posts as one of the members.

Enclo:- One. As stated.

*Superintending Engineer,
Postal Civil Circle,
Calcutta.*

Abdul
Abdul
Abdul
Abdul

ORIGINAL

NO. ORDER. 100/99

Dated. 18.11.99

PARTICULARS OF CANDIDATES TO BE SUBMITTED FOR THE POST OF Jeep Driver

Sl. No.	Regn. No.	N.C.O.	Date of Birth	Name and Address	Date of Birth	Educational Qualification		Experience if any.	Remarks
						Year	of Birth		
1.	2.	3.	4.	5.	6.	7.	8.	9.	
18	1665/97	986.606	23.6.97	Shri. Perry Khyriem Madanritting P.O. Madanritting Sbg. 21	5.3.8746	Passed Cl. VIII	Passed Drivers	S/T	
22	2124/97	600	30.6.97	Shri. Josephiste Wanshong Laitkort (Near Microwave) P.O. Laitkort Sbg. 103	16.1.76	Passed Cl. VIII	600	600	
36	2761/97	600	31.8.97	Shri. Wednester Ghynet Lewawbah Block 4 P.O. Kyneton Sbg. 52	24.12.70	Reading Cl. IX	600	600	
48	2792/97	600	3.9.97	Shri. Rockyfield Swar Mawlai Lewrynghep P.O. Phadzawrie Sbg. 82	7.6.8746	Reading Cl. IX	600	600	
58	644/98	600	7.4.98	Shri. John David Thababe Ualyncka Mission Compound P.O. Kyneton Sbg. 52	14.2.8703	Passed Cl. VIII	600	600	
64	1439/97	600	5.3.97	Shri. Ballareinatar Sankie Mawlai Motyiar P.O. Phadzawrie Sbg. 82	21.11.8732	Passed Cl. VIII	600	600	
70	2974/96	600	19.12.96	Shri. Dharmandar Choudhary Pynthorukhrah Sbg. 14	23.4.8783	Reading Cl. IX	600	600	General
82	635/97	600	13.8.97	Shri. Gyan Lohara Mengrimawp P.O. Assam Rifles Sbg. 114	18.1.8733	Reading Cl. X	600	600	
93	1786/97	600	6.6.97	Shri. Banslik Yadav Laitukhrah Police Point Sbg. 32	22.3.8775	MSIC. III 956	600	600	
100	2243/98	600	12.6.98	Shri. Arvind Rai C/o. R.B. Pan shop, Red Hill Road, Laitukhrah Sbg. 96	14.3.8773	Passed Cl. VIII	600	600	

17/11/99
Assistant Director of Employment,
Divisional Employment Exchange,
Shillong 27

DEPARTMENT OF POSTS :: INDIA ::
OFFICE OF THE EXECUTIVE ENGINEER :: POSTAL CIVIL DIVISION ::
SHILLONG - 793001.

No: 16(7) 77 /Shed/ 757

Dated ... 21/11/2000.

To,

Shri Anind Rai,
c/o. R.S. Panshop, Red Hill Road,
Laikumkhrah, Shillong - 3

Sub :-

Selection of candidate for one post of Driver.

Your name has been sponsored by the Assistant Director of Employment, Divisional Employment Exchange, Shillong vide his Memo No. ORD-100/99 to 98-99 dated Shillong 18.11.99.

This is for your information that an interview is fixed for selection of the candidate on 29-11-2000 on 10 hours in the office of the Executive Engineer, Postal Civil Division, Shillong.

You are requested to attend on the above date and time.

You are also requested to bring with you the following documents in original and an attested copy of the same. Attestation should be from a Gazetted Officer.

- 1) Driving Licence.
- 2) Education Qualification certificate.
- 3) Age proof certificate.
- 4) Experience certificates.

o/c

A. Chaudhury
(A. CHAUDHURY)

Executive Engineer,
Postal Civil Division,
Shillong.

Adarsh
Adarsh
Adarsh

DEPARTMENT OF POSTS :: INDIA ::
OFFICE OF THE EXECUTIVE ENGINEER :: POSTAL CIVIL DIVISION ::
SHILLONG - 793001.

No: 16(7)77/SHCD/833

Dated at Shillong the, 12/2000

To,

Shri R.N.Moitra,
Superintending Engineer,
Postal Civil Circle,
Calcutta - 12.

Sub :- Recruitment of a Jeep Driver in Postal Civil Division, Shillong.

Ref :- Your letter No: 16(33)98/SE(P)/CAL/796
dated 20.7.99

In the light of your above cited letter, this office has asked the nomination from the Employment Exchange, Shillong, in lieu of the above, the Employment Exchange Shillong has sponsored the names of 13(thirteen) candidates vide their letter No:100/99-7088-89 dtd.18.11.99. The names of the candidates are given in Annexure 'A' (Copy enclosed).

As per the mode of the recruitment furnished by the Manager M.M.S., Department of Post, Guwahati under the Chairmanship of the Head of the office and three member. Out of which Shri N.Singh, Manager Mail Motor Services Guwahati was one of the member.

The interview Board comprising of the following members :-

1) Shri R.K.Gangopadhyay EE,PCD,Shillong	- As the Chairman of the Board.
2) Shri Darhlira APMG/Accounts O/O CPMG,Shillong.	- Member.
3) Shri N.Singh,Manager M.M.S.Guwahati.	- Member.
4) Shri S.N.Tariang AO,PCD,Shillong.	- Member

According to the process of the recruitment furnished by the Manager MMS Deptt.of Post Guwahati, details of written, oral and driving test of all the personnel has been carried out as per the Annexure 'A'.

The minutes of the recruitment of driver in Postal Civil Division, Shillong was also framed. A copy of which is enclosed herewith for your perusal. From the minutes of the recruitment of driver it can be seen that Shri Arvind Rai has been selected as the first candidates and next comes Shri John David Thabah. The minutes of the DPC will be valid for one year w.e.f. the date of DPC concluded i.e. on 30.11.2000.

You are requested kindly to issue necessary appointment in favour of the first candidates i.e. Shri Arvind Rai.

A copy of the Annexure 'A' and minutes of the recruitment of driver signed by all members is enclosed herewith for your perusal.

Enclo :- As above.

12/2000
Executive Engineer,
Postal Civil Divn, Shillong.

MINUTES ON RECRUITMENT OF DRIVER
IN POSTAL CIVIL DIVISION, SHILLONG.

The Postal Civil Division, Shillong has asked the names of the eligible candidates vide their letter No.16(7)77/SHCD/ dtd.6.10.99. In response to this, the Employment Exchange, Shillong has sponsored the names of 13(thirteen) candidates vide their letter No: 100/99-7033-89 dt.18.11.99. The names of the candidates are enclosed in the Annexure-A. Out of thirteen candidates, only 8(eight) candidates have appeared for the written test on 29.11.2000 but, one candidate has failed to appear for the interview. As such among 7(seven) candidates, three has qualified for the driving test which was held on 30.11.2000 at 10 hours. out of three candidates, two candidates has found eligible for recruitment. Their position is a s per merit. The grading is as below :-

1) Sri Arvind Rai.
2) Sri John David Thabah

This minutes of D.P.C. will be valid for one year with effect from the date of D.P.C. concluded i.e. on 30.11.2000.

(R.K.GANGAPADHAYAY)
Chairman of the
Board.

~~9/11/19~~
(DARHLIRA ³²)
Member.

Board.

(N. SINGH) 30 / 11 / 19
Member.

Member.

(S.N.TARIANG)
Member.

Member.

Acknowledged
John
Acknowledged

पत्र अवधार-22

Corr.-22

भारतीय डाक विभाग

DEPARTMENT OF POSTS, INDIA

प्रेषक

रेखा में

From: Superintending Engineer, To: The Chief Engineer (C)
Postal Civil Circle, Postal South & East Zone,
Calcutta. Bangalore.

क्रम संख्या

No. 16(33)/96/SE(P)/Cal/796

दिनांक

Dated at

29-12-2000.

1322
4/1
2001

विषय

Subject - Recruitment of Jeep Driver
for the Postal Civil Dn.,
Shillong.KIND ATTENTION:- SRI A.C. JANA
C.E (CIVIL) DOP
/BANGALORE.

One post of Jeep Driver was created for Postal Civil Division, Shillong, vide Deptt. of Posts, New Delhi's letter No. 2-16/89-PE I, dated 21.6.90 (copy enclosed) and retained upto 31.3.2001 vide S.E., Postal Civil Circle, Calcutta's Memo No. 16(9)/96/SE(P)/Cal/796, dated 4.8.2000. The above post of Jeep Driver was manned by a casual Jeep Driver, but he left the job. Next the services of a Driver was utilised through the Contractor to run the vechile from May, 1998 and he is still continuing.

In this connection, it may be mentioned that Postal Civil Dn., Shillong, covers the States of Arunachal Pradesh, Meghalaya, Nagaland, Manipur, Tripura and Mizoram and supervise the postal works of a vast jurisdiction under the said Division. A regular Jeep Driver is essentially required to be regruited for running the Govt. vechile throughout the disturbed areas of above States also to terminate the services of hired Jeep Driver engaged on contract basis so as to avoid future administrative problems.

The Ex. Engineer, Postal Civil Dn., Shillong, requested for recruitment of regular Jeep Driver for his Division vide his letter No. 16(7)/77/SHP/CD/302, dt. 23.6.99. In view of dire necessity to have a regular driver to drive the Jeep in disturbed areas under the above Dn., the Ex. Engineer was advised to prövesthe case of recruitment of Jeep Driver vide this office letter No. 16(33)/98/SE(P)/Cal/796, dt. 20.7.99. The Ex. Engineer has taken interview of Jeep Driver from the candidates sponsored from the Local Employment Exchange and one Shri Arvind Rai was found qualified by the Selection Board for the post of Jeep Driver. The interview papers are sent herewith for your perusal.

Under the circumstances, it is proposed to kindly convey your approval for appointment of a regular Jeep Driver out of the Select list.

RE

1/1 THE EX. ENG.
PCD. SHILLONG
EE. PCD
S. AO/AO
AAO/JAO
HC

Enclo: As stated.

SDPL. 121/Pig. 99/B Dtd. 14.6.2000 Rinku Printers 7.0000000000000001

(R.N. MAITRA)
Superintending Engineer,
Postal Civil Circle, Calcutta.

P.T.O.

Aftered
Shri
Abroo

- 2 -

✓ Copy to the Ex. Engineer, Postal Civil Division, Shillong, with reference to his letter No. 16(7)/77/SHCB/833, dt. 1.12.2000.

Superintending Engineer.

~~John B.
H. H.
A. H. B.~~

भारतीय डाक विभाग

DEPARTMENT OF POSTS, INDIA

प्रेषक
From: Superintending Engineer,
Postal Civil Circle,
Yogayog Bhawan,
Kolkata-700012.

सेवा में
To The Superintending Engineer(C)HQ
DOP/Dak Bhawan/
New Delhi-110 001.

क्रम संख्या
No. 16(33)/96/SE(P)/Cal/372दिनांक
Dated at

30-03-2001.

विषय

Subject: Recruitment of Jeep Driver
for the Postal Civil Divn.,
Shillong.

Ref: Your office endorsement
No. 3-15/99/CWP dt. 9.1.2001.

The post of Jeep Driver for Postal Civil Dn., Shillong was created by Deptt. of Posts, New Delhi's No. 2-16/99-PE I dt. 21.6.90 (copy enclosed) and was retained from time to time by the S.E., PCC, Kolkata.

In this connection, it is pointed out that the jurisdiction of Postal Civil Dn., Shillong, is whole of States of Arunachal Pradesh, Meghalaya, Nagaland, Manipur, Tripura and Mizoram. The said Division supervise all the postal civil works of the above states. In view of this a Driver on contract basis was engaged since 1998.

Due to disturbed areas under his jurisdiction, the Executive Engineer, PCD, Shillong, requested this office for recruitment of regular Jeep Driver for his Division vide his letter No. 16(7)/77/ SHPCD/302 dt. 23.6.99 which was a dire necessity to run the departmental vehicle. The Executive Engineer was accordingly advised to undertake the process of recruitment of Jeep Driver vide this office letter No. 16(33)/98/SE(P)/Cal/796 dt. 20.7.99. The Executive Engineer, accordingly, has taken interview of Jeep Driver from the candidates sponsored from the Local Employment Exchange and one Shri Arvind Rai was found qualified by the Selection Board for post of Jeep Driver, copy of the interview papers are sent herewith for your perusal.

Considering the circumstances stated above, it can be inferred that the post of Driver in the P.C.D., Shillong, was a bare necessity and also not virtually lying vacant. In view of this and since all the required formalities have been observed 9/4 permission to issue appointment order for the above post of Driver may kindly be conveyed.

(A.K. BHATTACHARYA)
Superintending Engineer

Enclo: As stated.

Copy to:-

The Executive Engineer, Postal Civil Dn., Shillong.

(A.K. BHATTACHARYA)
Superintending Engineer.

After
Mr.
Advocate

DEPARTMENT OF POSTS: INDIA:
OFFICE OF THE EXECUTIVE ENGINEER: POSTAL CIVIL DIVISION:
SHILLONG - 793001

No: 16(7) 77/SHCD/1300

Dated at Shillong the, 16/04/2001

To

Shri A.K. Bhattacharya
Superintending Engineer(C)
Postal Civil Circle,
Yogayog Bhavan 4th floor,
Kolkata - 700012

Sub: - Recruitment of a Jeep Driver in Postal Civil Division, Shillong.

Ref: - 1) This office letter No.16 (7) 77/SHCD/1300 dtd. 27.03.2001

2) Your No. 16(33)/96/SE (P)/CAL/372 dtd. 30.3.2001 addressed to
SE (HQ) Dak Bhavan, New Delhi and copy endorsed to this office.

In connection with the above mentioned subject I am enclosing herewith the Xerox copy of the Ministry of Communication, Dept. of Post, Govt. of India's No: 60-29/98-SPB-I(part-II) dtd.06.02.2001 from ADG(SPN) New Delhi about the filling of the vacant post by direct recruitment which is self explanatory.

It can be seen from the DOP's order dtd.6.2.2001 (latest order) that 25 % vacancies can be filled up now. It is mentioned that the post of a Jeep Driver was sanctioned originally long back and year wise retention of post is being made from your office from time to time. Considering the above order i.e. reduction of employment at the rate of 25% of the sanctioned staff can be appointed/engaged. After taking the effect of the order it comes to 0.25 nos. which is practically not possible and may be considered as 1.0. Therefore appointment offer in favour of Shri Arvind Rai who is found qualified in the Selection Board and sponsored by the Local Employment Exchange, Shillong may please be issued at an early date.

It is further mentioned that Shri Arvind Rai belong to a backward class Community recognized under Govt. of India, Ministry of Welfare issued by Deputy Commissioner/Asst. Deputy Commissioner, Sub-Divisional Magistrate East Khasi Hills District Shillong (attested xerox copy is enclosed) for your perusal.

It is needless to mention that this office is having a dept vehicle (Maruti Gypsy) and looking after the development work of Postal Civil Work in 6 states of N.E.Circle viz. Meghalaya, Nagaland, Arunachal Pradesh, Manipur, Mizoram and Tripura. Without a regular driver it is very difficult for the undersigned to continue the supervision work of all the Postal works in the above 6 states.

It is also mentioned that Jeep driver comes under operational post only.

Under the circumstances stated in above, you are requested to issue necessary appointment offer in favour of Shri Arvind Rai for the post of a Jeep driver in Postal Civil Division, Shillong.

Enclo: - As above.

16/4
Executive Engineer,
Postal Civil Division,
Shillong.

Copy to: -

1. The Superintending Engineer (H.Qrt), D.O.P., Dak Bhavan, New Delhi - 700001 alongwith the xerox copy of the above DOP's order dtd.6.2.2001 for information and immediate necessary action.

Enclo: - As above.

16/4/01
Executive Engineer,
Postal Civil Division
Shillong
O/C

Attn: Shri A.K. Bhattacharya

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA

प्रेपक

सेवा में

From Superintending Engineer, To The Chief Postmaster General,
Postal Civil Circle, N.E. Circle,
Yogayog Bhavan, 36, C.R., Shillong.
क्रम संख्या Avenue (4th floor).
No. Kolkata-700012. Dated at 12-5-2001.
16(33)/96/SE(P)/kol/531

दिनांक

Dated at

12-5-2001.

विषय

Subject - Recruitment of Jeep Driver
for the Postal Civil Division
Shillong.

The post of Jeep Driver for Postal Civil Division, Shillong, was created vide Deptt. of Posts, New Delhi's letter No. 2-16/89-PE I, dated 21.6.90. After creation of the post, the said post was manned by either casual labour Driver or a Driver engaged through the Contractors and the system is still continuing.

The Executive Engineer, Postal Civil Dn., Shillong, is pressing hard for recruitment of regular Driver in view of necessity to have a regular Driver to drive the vehicle in the disturbed areas covering the States of Meghalaya, Nagaland, Manipur, Mizoram, Tripura etc. The Executive Engineer is required to supervise the Postal works scattered throughout the above States.

Considering the demand of the Executive Engineer, interview of the Drivers sponsored from the Local Employment Exchange was arranged and one Shri Arvind Rai was found qualified by the Selection Board for the post of Jeep Driver.

Under the circumstances stated above, you are requested to kindly examine and convey your approval for appointment of Shri Arvind Rai for the post of Jeep Driver of Postal Civil Dn., Shillong.

An early action in the matter is requested.

The copy of the Interview papers are enclosed.

Enclo : As stated.

(A.K. Bhattacharya)
Superintending Engineer,
Postal Civil Circle,
Kolkata.

Copy to the Ex. Engineer, Postal Civil Division,
Shillong, for information.

Superintending Engineer.

Draft dictated
30/5

Shubh
Babu

31
ANX. NO. 31

DEPARTMENT OF POSTS
OFFICE OF THE CHIEF POSTMASTER GENERAL: N.E. CIRCLE: SHILLONG

No. Staff/13-37/2000

Dated Shillong, the 8-6-2001

To

Shri A.K. Bhattacharjee,
Superintending Engineer (C),
Postal Civil Circle,
Kolkata.

Sub : Appointment of driver to Executive Engineer (Civil), Shillong.

Kindly refer to the E.E. (Civil), Shillong's letter No. 16(77)/SHCD/197 dated 31-5-2001 regarding regular appointment of driver for E.E. (Civil), Shillong. As, you are the appointing authority, you are requested to finalise the regular appointment as stated above.

The DPC in this regard was held on 30-11-2000. Therefore, it is necessary to finalise the case before the expiry of one year after the date of holding the DPC. Your immediate necessary action is solicited.

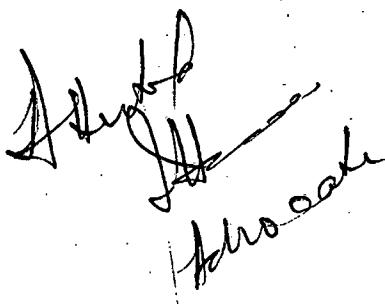

(LALCHUNA)

Director of Postal Services(Hq)

Copy to :-

The Executive Engineer (Civil), Postal Civil Division, Shillong for information.

Estd / H.C.
Hello Arrears
Forward to SE/ PCC/Kolkata
Date: 06/06/2001


Addressee
Date: 06/06/2001

DEPARTMENT OF POSTS: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL N.E. CIRCLE: SHILLONG-1.
8888888888

No. Staff/13-37/2000

Dated at Shillong, the 5th Oct '2001.

To,

The Executive Engineer,
Postal Civil Division,
Shillong.

Sub :-

Recruitment of a Jeep Driver in Postal Civil Division.
Your No.16(7)/77/Supp/62, dated 11-1-77.

I have been directed to intimate that the post of a Jeep Driver in Postal Civil Division is an operative post. In this connection this office letter No. Est/34-69/92 dtd. 4-10-2000 from A.D. (Estt) may be referred to.

(Niranjan Das)
Asstt. Director (Staff)
For Chief Postmaster General,
N. E. Circle, Shillong.

Copy to :-

The Superintending Engineer, Postal Civil Circle,
Kolkata for information.

For Chief Postmaster General,
N. E. Circle, Shillong.

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After b
JH break